

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2606

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/ AGRAHAYANA 24,
1937 (SAKA)

KIDNAPPING CASES

†2606. SHRI VIRENDER KASHYAP:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several cases of kidnapping of children have been reported in the country;

(b) if so, the details thereof along with the total number of such cases reported, children traced/untraced, kidnapper arrested and gang busted along with action taken against them during each of the last three years and the current year, State-wise; and

(c) the details of advisories/guidelines issued to the States in this regard and the other corrective steps taken by the Government to stop such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): As per information provided by the National Crime Records Bureau (NCRB), A total of 18,266, 28,167 and 37,854 cases were reported under kidnapping and abduction of children during 2012, 2013 and 2014 respectively. Data on kidnapping of children is not maintained separately. State/UT wise cases reported, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under kidnapping and abduction of children during 2012-2014 is enclosed at Annexure-I. NCRB has started collecting data on traced/untraced children since 2014. As per available data, number of children recovered (traced) and unrecovered (untraced) is also enclosed at Annexure-I. The data on gang busted is not maintained separately by the Bureau.

(c): As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations.

Ministry of Home Affairs has issued advisories dated 25th June, 2013 on Hon'ble Supreme Court's direction to file FIR in case of Missing Children and dated 14th July, 2010 on crime against children which are available at

http://www.mha.nic.in/sites/upload_files/mha/files/CSAdviMissingChild-170713.pdf

http://mha.nic.in/sites/upload_files/mha/files/pdf/AdvCrime-children-280710.pdf

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), children traced, children untraced, persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under kidnapping and abduction of children during 2012-2014

SL	State/UT	2012						2013						2014							
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	Childr en Recov ered*	Childre n Unreco vered*	CV	PAR	PCS	PCV
1	Andhra Pradesh	781	620	26	826	831	44	1014	732	20	1012	833	48	600	352	240	516	5	684	522	5
2	Arunachal Pradesh	20	14	1	20	14	1	40	22	0	32	23	0	66	26	46	49	0	50	37	0
3	Assam	68	22	0	68	22	0	80	48	5	75	50	5	152	44	0	325	1	152	44	1
4	Bihar	2546	1100	27	1870	1983	46	1180	990	53	1577	2023	88	1585	865	1074	812	20	1688	1191	22
5	Chhattisgarh	276	256	32	244	242	37	1634	508	27	435	428	43	1844	822	1381	914	84	933	978	100
6	Goa	15	11	0	13	11	0	90	13	1	34	22	3	134	17	127	23	0	40	27	0
7	Gujarat	834	674	17	938	931	26	1429	1030	20	1496	1379	24	2101	1290	1439	1395	17	1819	1803	23
8	Haryana	535	277	10	505	493	8	911	377	35	488	482	37	816	237	602	788	45	381	373	49
9	Himachal Pradesh	97	55	3	85	69	6	198	70	8	81	94	8	210	53	169	133	1	92	72	1
10	Jammu & Kashmir	23	13	0	18	18	0	26	18	0	40	40	0	139	49	77	138	0	122	68	0
11	Jharkhand	32	27	1	29	29	1	48	23	2	34	35	2	94	48	66	44	7	92	61	10
12	Karnataka	471	128	2	211	157	2	700	234	2	379	363	2	1177	352	815	617	5	721	485	6
13	Kerala	147	123	2	163	161	5	136	102	4	155	122	5	130	131	120	34	0	160	160	0
14	Madhya Pradesh	630	594	67	735	742	108	2262	874	97	1165	1147	152	6339	2083	2772	5344	204	2701	2519	260
15	Maharashtra	893	704	7	1068	1047	8	1698	922	8	1495	1359	11	2616	906	1882	1318	12	1642	1330	17
16	Manipur	61	1	0	26	1	0	56	0	0	6	0	0	69	1	32	105	0	15	0	0
17	Meghalaya	9	5	0	5	5	0	35	15	0	17	16	0	43	13	43	0	0	22	13	0
18	Mizoram	1	2	3	1	2	3	2	2	1	2	2	1	2	2	1	1	0	2	2	0
19	Nagaland	5	4	1	4	4	4	4	1	4	8	1	4	7	5	1	6	3	7	5	3
20	Odisha	96	92	0	87	83	0	366	179	3	250	236	3	800	259	565	538	3	392	347	3
21	Punjab	459	182	26	356	275	39	690	293	61	493	348	80	871	247	431	1055	38	658	432	47
22	Rajasthan	847	391	107	518	492	126	1426	541	91	709	699	181	1814	660	1302	1017	95	866	849	133
23	Sikkim	6	18	6	8	7	9	14	14	12	25	26	12	17	7	4	19	1	6	4	0
24	Tamil Nadu	576	234	12	560	396	18	499	281	106	506	411	122	390	177	456	353	39	437	385	63
25	Telangana													634	281	365	276	10	751	602	10
26	Tripura	0	3	1	7	8	2	21	17	1	20	17	1	88	34	50	58	1	74	51	3
27	Uttar Pradesh	4239	2914	507	8394	5427	949	6002	3708	558	12978	7389	985	5875	3955	5938	1285	748	11537	7508	1498
28	Uttarakhand	53	34	9	51	49	15	181	73	15	31	31	21	275	107	129	146	15	118	120	16

29	West Bengal	767	500	3	558	355	5	1388	444	2	739	701	3	2351	1410	1673	3424	2	2432	1491	2
	TOTAL STATE(S)	14487	8998	870	17368	13854	1462	22130	11531	1136	24282	18277	1841	31239	14433	21800	20733	1356	28594	21479	2272
30	A & N Islands	8	4	0	7	7	0	12	9	0	3	9	0	12	6	15	13	0	8	7	0
31	Chandigarh	59	24	5	21	18	8	164	51	9	55	48	9	130	47	239	80	7	48	55	7
32	D&N Haveli	6	8	2	13	14	2	10	3	1	2	3	3	8	3	0	16	0	3	3	0
33	Daman & Diu	2	2	0	0	3	0	8	1	0	1	1	0	4	2	2	9	0	2	2	0
34	Delhi UT	3686	330	143	438	372	148	5809	406	86	603	474	108	6452	586	5414	7136	73	492	612	78
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	18	12	5	16	13	5	34	7	0	5	7	0	9	5	3	10	0	5	5	0
	TOTAL UT(S)	3779	380	155	495	427	163	6037	477	96	669	542	120	6615	649	5673	7264	80	558	684	85
	TOTAL (ALL INDIA)	18266	9378	1025	17863	14281	1625	28167	12008	1232	24951	18819	1961	37854	15082	27473	27997	1436	29152	22163	

* data started collection since 2014, it also includes previous year kidnapping and abduction.

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.